

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 107(ND)/2014
CA. NO.

PRESENT: SH. R.VARDHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2016**


NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Mr. Naveen Dahiya	, Adv.	Respondent no. 1	
2	Mr. Karan Malhotra	, Adv.		

ORDER

Re-posted to 18.11.2016.


(R.Varadharajan)
Member (Judicial)